

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/2/2017

NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	ROHAN PADABERAN <i>for</i> RASHEENAPAL & RAJAKUNATHAN <i>Advocates</i>	<i>Counsel for</i> <i>Petition 1-3</i>	
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ORDER

Counsel for petitioner present. No representation on behalf of the respondent. As seen the order dated 10.7.2017, counsel for respondent prayed time for filing counter but so far he has not filed counter. Time enlarged for filing of counter by the respondents. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)